GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO:4878 ANSWERED ON:26.08.2010 GROUND HANDLING OPERATIONS Majhi Shri Pradeep Kumar

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Government has taken any decision to set up subsidiary companies for ground handling at airports in the country;
- (b) if so, the details thereof; and
- (c) the time by which it is likely to be finalized?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a) to (c): Air India Transport Services Ltd., a fully owned subsidiary company of erstwhile Air India, was incorporated on 09-06-2003 to carry out ground handling activities. On 16-05-2009, Government approved the formation of a Joint Venture company between NACIL and Singapore Air Terminal Services (SATS) at metro airports. In the Al-SATS Joint Venture Company, both parties have equal equity.